

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

34

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/482/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : UPL LIMITED  
NAME OF THE RESPONDENT(S) : MERCHEM LIMITED  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

Mr. C. Mohan

Counsel for Petitioner

C. Mohan

For M/s. King & Parkidge

GAURAV CHATTERJEE

For Counsel for Respondent

Gaurav Chatterjee

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the parties have settled the matter and to that effect an agreement has been signed on 25.7.2017, copy of the same is filed alongwith a memo, signed by both the counsel. The said memo is taken on record and shall form part of the record. In view of the compromise between the parties the matter stands closed.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)